

In the National Company Law Tribunal, Jaipur

Item No. 201
CP No. (IB) 228/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

M/s Harit Polytech Pvt. Ltd.

.....Applicant/Petitioners

VS.

M/s Anamika Conductors (P) Ltd.

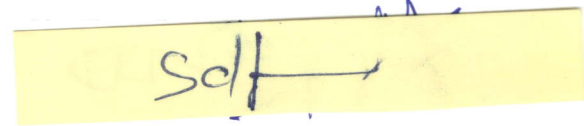
.....Respondent

Order dated: 15.10.2019

Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 18.10.2019.



(RAGHU NAYYAR)
TECHNICAL MEMBER